

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Civil Appeal No(s). 8140/2018

GENERAL MANAGER CENTRAL BANK OF INDIA & ORS.

Appellant(s)

VERSUS

ACHAL KUMAR JAIN

Respondent(s)

WITH

C.A. No. 8141/2018 (III-A)

Date : 09-04-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr Ashish Wad, Adv.
Mrs Jayashree Wad, Adv.
Mr Sidharth Mahajan, Adv.
Ms Sukriti Jaggi, Adv.
M/S. J S Wad And Co, AOR

For Respondent(s)

Ms Neha Agarwal, Adv.
Mr. E. C. Agrawala, AOR
Mr. Anil Kumar Mishra, AOR
Mr Ekansh Agarwal, Adv.
Mr. Sanjeev Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 8140/2018

Sole respondent is duly represented.

C.A. No. 8141/2018

Respondent no.1 is duly represented.

Service is complete on respondent no.2 but none has entered appearance.

Registry to process the matters for listing before the Hon'ble Court as per rules.

SURINDER S. RATHI
Registrar